FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S SEGURO FOUNDATIONS AND STRUCTURES PRIVATE LIMITED

Sl.No	PARTICULARS	DETAILS
1.	Name of the corporate debtor	**M/s Seguro Foundations and Structures Private Limited**
2.	Date of incorporation of corporate debtor	03.12.2007
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U45200KL2007PTC021501
5.	Address of the registered office and principal office (if any) of corporate debtor	Building No: VII/710 E & E1, Mavelipuram, Thrikkakara Municipality, , Ernakulam, Kerala, India - 682030
6.	Date of closure of Insolvency Resolution Process	10.07.2026
7.	Liquidation commencement date of corporate debtor	10.07.2026
8.	Name and registration number of the insolvency professional acting as liquidator	CA Jasin Jose, Reg No: IBBI/IPA-001/IP-P00695/2017-2018/11225
9.	Address and e-mail of the liquidator, as registered with the Board	Ponmattam Madaserry House, Mookkannoor P.O, Angamaly, Ernakulam, Kerala – 683577 jasinjoseponmattam@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	5D, Skyline Riverscape, Thottumugham, Aluva, Ernakulam, Kerala – 683105 segurocirp2026@gmail.com

Notice is hereby given that the National Company Law Tribunal, Kochi Bench has ordered the commencement of liquidation of the M/s Seguro Foundations and Structures Private Limited on 10th July, 2026.

Date: 29.07.2026, Place: Aluva **Name and signature of liquidator: Jasin Jose**